

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-301
IB-637/ND/2021

IN THE MATTER OF:

Manufacture Fabriquen de Montres et chronometers
Ulysse Nardin Le Locle S.A

.....Applicant

Vs.

Swiss Promotion Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Shivangi Singh, Mr. Aviral Tripathi, Advs.
For the Respondent : Mr. Krishnendu Dutta, Sr. Adv. with Ms. Neharika,
Ms. Bhawana Khanna, Advs.

ORDER

Ld. Counsel on behalf of the Operational Creditor is present. Heard the submission made by Mr. Krishnendu Dutta, Ld. Sr. Counsel on behalf of the Corporate Debtor in part. For continuation of the argument of the Corporate Debtor, list the matter on **29.07.2024**.

Sd/-
(RAHUL BHATNAGAR)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)